

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)**

**TIS HAZARI COURTS: DELHI**

**ORDER**

Sh. Tirath Singh, EC- 69875944, S/o Sh. Vijay Pal Singh, Peon/Orderly presently attached with Sh. Vidya Prakash, Ld. Registrar General, National Green Tribunal in diverted capacity is hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok Adalat to be held on 13.05.2023 (Second Saturday) sharp at 9.30 A.M. at Rouse Avenue Court Complex, Delhi.



Narottam Kaushal  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 37418-425 Admn-III/CDLSA/HQs/Delhi/2023 Dated, Delhi the 13 MAY 2023

**Copy forwarded for information & necessary action to:**

1. Personal Office of the Ld. Principal District & Sessions Judges, Central/RACC, Delhi.
2. The Officer concerned.
3. The Secretary, CDLSA, THC/RACC, Delhi.
4. The Official concerned for compliance. ✓
5. Dealing Assistant, Website Committee, THC/RACC, Delhi for uploading the said order on the official website of District Court. ✓



11/05/23

Administrative Officer (Judicial),  
Admn.III, Central Tis Hazari Courts, Delhi